

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3509
ANSWERED ON FRIDAY THE 16th MARCH, 2018/
PHALGUNA 25, 1939 (SAKA)**

CSR BY COMPANIES

QUESTION

3509. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) the details of the public and private sector companies working/functioning in New Delhi;
- (b) whether these companies have done any work under Corporate Social Responsibility (CSR); and
- (c) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR LAW AND JUSTICE
AND CORPORATE AFFAIRS**

(SHRI P. P. CHAUDHARY)

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री पी. पी. चौधरी)

(a): There are 12442 Public and 198389 Private Companies registered in Delhi as on 31.01.2018.

(b)& (c): Section 135 (1) of the Companies Act, 2013 ('the Act') mandates every company with a turnover of Rs. 1000 crores or more, or a net worth of Rs. 500 crores or more, or a net profit of Rs. 5 crore or more to spend at least two per cent of their average net profits earned during three immediately preceding financial years on CSR activities specified in Schedule VII of the Act. As per filings made by companies, upto 30.11.2017 in the MCA21 registry for the years 2015-16 and 2016-17, the details of CSR expenditure in Delhi is given in the Table below:

Sl. No.	Financial Year	Number of companies reported CSR	CSR Expenditure (in Rs. Crore approx)
1.	2015-16	960	468
2.	2016-17	656	230
